

DIVISION BENCH

O-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1584(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th April, 2021,
10:30 A.M**

Name of the Company	NIKHAR DEALERS PRIVATE LIMITED Vs. LIMTEX [INDIA] LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances:

For Financial Creditor

Mr. Anurag Banerjee, Advocate

For Corporate Debtor

Mr. Ashok Kumar Dhandhaniya, Advocate

Mr. Tapas Kumar Das, Advocate

ORDER

Ld. Counsel for the parties present.

Ld. Counsel appearing for the Financial Creditor submits that the matter is under settlement and seeks some time in this regard.

List this matter on 08.06.2021 for reporting settlement

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**